

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 369/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

AMIT JANI

Respondent(s)

Date : 06-02-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Ms. Ruchira Goel, AOR
Ms. Veera Mahuli, Adv.
Mr. Sharanya Sinha, Adv.
Ms. Ritika Rao, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Service is complete on the sole respondent, but none has entered appearance so far.
2. In view of the above, we direct the Supreme Court Legal Services Committee to appoint a panel Advocate to assist the Court on behalf of the sole respondent.
3. List after two weeks.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
ASSISTANT REGISTRAR